

SHRI VISWANATHA MENON :**Food Production**

Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) the facilities provided to the coal workers by the Coal Mines Welfare Board ;

(b) whether the same facilities are given to them as are enjoyed by the workers under the Employees State Insurance Scheme ;

(c) if not, whether Government propose to give all the facilities as are given under E.S.I. Scheme ; if so, when ; and

(d) if not, the reasons thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI BHAGWAT JHA AZAD) : (a) Extensive medical facilities for colliery workers and their families are provided, free of cost, by the Coal Mines Labour Welfare Fund. These include, provision and maintenance of hospitals, maternity and child-welfare centres, facilities for treatment of T. B. including domiciliary treatment, dispensary service including Ayurvedic dispensaries and other facilities. The Fund has also reserved beds for patients suffering from T. B., Cancer and Leprosy in other hospitals and Sanatoria. Besides its own Township Schemes, the Fund provides subsidy under its various Housing Schemes for construction of houses. For relieving the chronic water supply problems in the coal-fields, the Fund provides financial assistance to colliery managements and Water Supply Boards so that drinking water becomes fully available. The Fund also provides various educational and recreational facilities for the colliery workers. The activities of the Fund are given in the Annual Report of the Ministry presented to the Parliament before Budget discussions every year.

(b) to (d). The Employees State Insurance Act, 1948 applies at present to factories and provides for certain benefits to employees in cases of sickness, maternity and employment injury. The workers in coal mines get some what similar benefits in such cases under other Acts or through the Coal Mines Labour Welfare Fund. As recommended by the Employees State Insurance Scheme Review Committee, it is proposed to take up the question of extension of the Employees State Insurance Act, 1948 to colliery workers after all factory workers have been covered by the Scheme.

678. SHRI BEDABRATA BARUA : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether an estimate has been made of the possible production in the current year ; and

(b) whether this estimate has been lower than the expected growth of food production this year ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) No firm estimates of likely production of foodgrains during the current year (1969-70) are available. The All-India Final Estimates of Foodgrain Crops, 1969-70, would become available only after the close of the current agricultural year, i.e. in July-August, 1970.

(b) The Question does not arise.

Development of Fisheries in Mysore during Fourth Five Year Plan

679. SHRI S. A. AGADI : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) the amount earmarked for the development of fisheries in Mysore State during Fourth Five Year Plan ;

(b) the details of the development, District-wise proposed to be taken in Mysore State ; and

(c) whether it is a fact that the Fisheries College started in Mangalore in Mysore State has not admitted the candidates of professional fishermen ; and

(d) the number of boys admitted in Mangalore Fisheries College and the number of boys of hereditary fishermen community ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) A sum of Rs. 55 lakhs has been approved for development of fisheries in Mysore State during the Fourth Five Year Plan.

(b) The Plan has been approved by the